

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:757

ANSWERED ON:05.03.2007

FLOODS CONTROL

Budholiya Shri Rajnarayan;Rao Shri Sambasiva Rayapati

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the names of States which are more prone to floods almost every year;
- (b) the details of the funds announced and released so far to the States affected by floods particularly Andhra Pradesh during the current year;
- (c) whether any Expert Committee has been set up to suggest ways and means to minimize the floods almost every year in Andhra Pradesh in particular and other parts of the country in problem of floods;
- (d) if so, the details thereof and the recommendations received from the Committee so far;
- (e) the follow-up action taken thereon; and
- (f) the details of general policy of the Union Government in dealing with the floods in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) The States of Assam, Bihar, West Bengal, Uttar Pradesh and Orissa are more prone to floods almost every year.

Other States which are also affected by floods /drainage congestion occasionally, are Arunachal Pradesh, Andhra Pradesh, Maharashtra, Meghalaya, Tripura, Chattisgarh, Himachal Pradesh, Gujarat, Karnataka, Kerala, Madhya Pradesh, Punjab and Rajasthan.

(b) During the financial year 2006-07, an amount of Rs. 81.337 crore has been released to various State Governments by the Union Government under various plan schemes related to Flood Management which includes Rs. 95.00 lakh released to Government of Andhra Pradesh for Improvement of Drainage System in Krishna Delta. Besides this, an amount of Rs. 4565.425 crore has been released by Ministry of Home Affairs to various State Governments during the year 2006-07 under CRF/NCCF which includes Rs. 538.54 crore released to Government of Andhra Pradesh.

(c) No, Sir. No Expert Committee has been set up to suggest ways and means to minimize floods in respect of Andhra Pradesh in particular.

(d) & (e) Does not arise.

(f) A National Water Policy has been adopted in 2002 which also deals with Flood Control and Management aspects; which envisages preparation of Master Plans for each flood prone basin, providing adequate flood cushion in water storage projects, construction of flood protection works like embankments and dykes and also non-structural measures such as flood forecasting and warning, flood plain zoning and flood proofing for the minimization of losses, as the measures for effective flood management. As per provisions of the National Water Policy, each State Government has to formulate a State Water Policy with an operational action plan.